

for River Valley and Hydro Power Projects of Ministry of Environment & Forests (MoEF) in its meetings held in October, November and December 2009, as part of the Environmental Clearance appraisal and adequate mitigation measures have been prescribed in this regard. As per direction of EAC, No Objection Certificate (NOC) from Parsuram Kund Improvement Society (PKIS) has also been obtained by the Company.

Considering all the aspects of the project vis-a-vis Parsuram Kund, Environmental Clearance was issued duly laying down specific conditions addressing the impact on Parsuram Kund, like release of 35 cumecs of water downstream to maintain the needs at Parsuram Kund, release of normal lean season flow for a period of 7 days during Mela period in Parsuram Kund in the month of January, financial allocation of about Rs. 10 crore for protection of Parsuram Kund, etc.

#### **Expansion of Ramagundam project of NTPC**

2432. SHRI DEVENDER GOUD T.: Will the Minister of POWER be pleased to state:

- (a) whether the Ministry has any expansion plan for Ramagundam project of NTPC;
- (b) if so, the details thereof;
- (c) whether it is a fact that due to non-availability of coal, unit Nos. 8 and 9 are not being able to start;
- (d) whether any consultations have been held with the Ministry of Coal for providing coal to these units; and
- (e) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) NTPC has envisaged expansion of Ramagundam Project.

(c) and (d) Ministry of Power has recommended coal linkage for 1000 MW (2x500 MW) to Ministry of Coal on 30.12.2011.

(e) Ministry of Coal has intimated that new linkages may not be available in near future.